SHRJMAT1 LAKSHMI KUMAR1 , CHUNDAWAT:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to the Starred Question No. 112 given in the Rajya Sabha on 11-5-72 and state:

- (a) whether the Government of India have recently agreed to waive the condition of non-alienability in respect of the three palaces at Bangalore, Mysore and Doty which are in possession of the exruler, Maharaja of Mysore; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) The whole matter is under examination in consultation with the Government of Mysore.

T.V. CENTRE FOR MADRAS

313. SHRI B. V. ABDULLA KOYA: Will the Minister of Information and Broadcasting be pleased to state the progress made so far with regard to the setting up of a T.V. Centre in Madras?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K.

GUJRAL): The position is as under:

- (a) Civil Works: Estimates for the TV station buildings have been sanctioned. The State Public Works Department, who have been entrusted with the work, will be starting the building construction shoitly.
- (b) *Tower:* Indents for the fabrication of the TV Tower have been placed on the Director General Supplies & Disposals who will be finalising the tenders shortly.
- (c) *Equipment:* Orders for supply of the equipment have already been placed.
- (d) *Target Date:* The Station is expected to be commissioned by December, 1973.

MANUFACTURE OF CONSUMER GOODS IN THE PUBLIC SECTOR

to Questions

314. SHRI SANAT KUMAR RAHA:

- DR. K. MATHEW KURIAN: Will the MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government propose to manufacture certain consumer items in the public sector; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESWAR PRASAD): (a) and (b) Yes, Sir. Some proposals for the manufacture of consumer goods in the public sector are under consideration and feasibility reports for some of these items have been prepared. These reports are under various stages of consideration.

MAHARASHTRA-MYSORE-KERALA BORDER DISPUTE

315. SHRI VEERENDRAPATIL:

DR. K. NAGAPPA ALVA:

SHRI H. S. NARASIAH: Will the Minister of HOME AFFAIRS be pleased to state the steps proposed to be taken by the Government of India to implement the Mahajan Commission's Report regarding the boundary dispute between Maharashtra and Mysore, and Mysore and Kerala?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Government's desire has been to resolve this issue amicably, if possible by discussion with the Chief Ministers. Efforts are being made to find out areas of agreement between the Chief Ministers with a view to evolving a greed solution.